(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Serving Central Government employees residing in areas covered by the CGHS are compulsorily covered by the CGHS. Central Government employees staying in areas not covered by the CGHS are provided health facility under provisions of Central Services (Medical Attendance) Rules, 1944. In addition to serving Government employees, CGHS is extended to MPs., Ex-MPs., central civil pensioners, Judges of the Hon'ble Supreme Court etc.

(b) and (c) The CGHS is available only for serving and retired Central Government employees. Private Secretaries or Personal Assistants of Members of Parliament are not serving/retired Central Government employees and, as such, not eligible for CGHS.

## Re-emergence of H1N1 flu in Delhi

1729. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the HINI Flu has again re-surfaced in Delhi and some positive cases have been detected in the All India Institute of Medical Sciences (AIIMS), Safdarjung Hospital and Pandit Madan Mohan Malviya Hospital, etc.;
  - (b) whether the humid weather could lead to spread of the virus; and
  - (c) if so, the steps taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

- (b) There is no scientific study done in India to establish association between humid weather and H1N1 flu virus.
  - (c) The following steps have been taken to contain Influenza A H1N1:
- The Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project.
- 45 laboratories are testing Samples (26 in Government Sector and 19 in Private sector).

- States have identified hospitals and strengthening isolation facilities including critical care facilities. To mitigate the impact of pandemic states have opened up large number of screening centres.
- Ministry of Health has stockpiled 40 million Oseltamivir capsules and four lakh bottles of pediatric syrup has also been procured. About 23 million Oseltamivir Capsules and 3 lakh bottles have been distributed to the States to manage the pandemic.
- Personal Protective Equipements were provided to all States/UTs. Adequate stock of Personal Protective Equipements are available with Ministry of Health & FW.
- Four Indian Companies [Serum Institute, Panacea Bio-tech and Bharat Biotech, Zydus Cadilla] are in the process of manufacturing the pandemic vaccine. All these companies except for M/s Zydus Cadilla have entered into an advanced market commitment agreement and Rs.10 crores paid to each of these companies. Among these four, the inactivated H1N1 vaccine of M/s Zydus Cadilla Health Care Limited, Ahmedabad and live attenuated H1N1 vaccine of M/s Serum Institute of India Limited, Pune are available in the market.
- As an interim measure, Government has imported 1.5 million doses of pandemic H1N1 vaccine to vaccinate high risk group (health care workers). This vaccine has been deployed to all States/UT Administrations.
- The State Rapid Response teams have been trained. Teams of Physicians from all States/ UTs
  have been trained on clinical management. Ministry of Health has provided funds for refresher
  training for all District level Rapid Response Teams. Training of private practitioners is being
  supported by Ministry of Health through Indian Medical Association.
- The Task Force in I&B is monitoring the media campaign which is funded by Ministry of Health. Last year an awareness campaign was mounted in print and visual media at a cost of about Rs.60 crores. With the re-emergence of H1N1, a fresh media plan has been finalized.
- Epidemiological trends, current status, guidelines and operating procedures are made available to the States and public through the website www.mohfw-h1n1.nic.in.